

>

Title: Introduction of the Prohibition of Indecent Advertisements Bill, 2019.

DR. (PROF.) KIRIT PREMJI BHAI SOLANKI (AHMEDABAD WEST): Sir, I beg to move for leave to introduce a Bill to prohibit indecent advertisements depicting vulgarity, obscenity, violent actions or horror which adversely affect the minds of the citizens particularly of the youth and injure public morality and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave to introduce a Bill to prohibit indecent advertisements depicting vulgarity, obscenity, violent actions or horror which adversely affect the minds of the citizens particularly of the youth and injure public morality and for matters connected therewith or incidental thereto.”

The motion was adopted.

DR. (PROF.) KIRIT PREMJI BHAI SOLANKI : I introduce the Bill.

15.46 hrs